

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ALL ABOUT STAFFING (INDIA) PRIVATE LIMITED

1. Name of corporate person	All About Staffing (India) Private Limited
2. Date of incorporation of corporate person	June 4, 2002
3. Authority under which corporate person is incorporated / registered	Incorporated as a private limited company under the Companies Act, 1956 and registered with the Registrar of Companies, NCT of Delhi and Haryana.
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U74999DL2002PTC115672
5. Address of the registered office and principal office (if any) of corporate person	P – 24, Green Park Extension, New Delhi – 110016, India
6. Liquidation commencement date of corporate person	Wednesday, November 18, 2020
7. Name, address, email address, telephone number and the registration number of the liquidator	Name: Manish Kumar Sharma, Advocate and Insolvency Professional Address: B-32 Milansar Apartments, Plot No. 2 Sector-14, Rohini, Delhi-110085. E-mail: manishattorney@gmail.com Tel. No.: +91 98100 29555 R.N: IBBI/IPA-002/IP-N00671/2018-2019/12143
8. Last date for submission of claims	Friday, December 18, 2020

Notice is hereby given that All About Staffing (India) Private Limited has commenced voluntary liquidation on Wednesday, November 18, 2020.

The stakeholders of All About Staffing (India) Private Limited are hereby called upon to submit a proof of their claims, on or before Friday, December 18, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.11.2020

Place: New Delhi


Manish Kumar Sharma
(Liquidator)